

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO - 1094  
ANSWERED ON - 31/07/2024

**OBC RESERVATION IN 9TH SCHEDULE**

1094. SHRI MANOJ KUMAR JHA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government has taken steps to increase reservation for Other Backward Classes and to include it in 9th Schedule of Indian Constitution, especially with respect to Bihar;
- (b) if so, the details thereof,
- (c) the details of the percentage of reservation proposed to be increased;
- (d) whether there have been any studies conducted to evaluate the impact of the proposed increase in OBC reservation in Bihar and other states, and if so, the findings of such studies; and
- (e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (e) No Sir. The matter falls under the purview of the State Government as per the provisions of the Constitution.

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